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**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

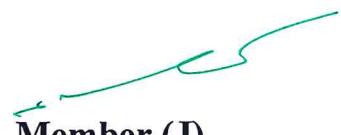
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.119/BB/2017	-	For hearing	252(1)	Comx Softech Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ALOKE MADAPPA 98454 93943	APPLICANT	
2	SHAMANTH NAIK 98864 23032	APPLICANT	

**O R D E R**

Counsel for Petitioner is present. He has filed memo along with annexure stating that, notice was served on ROC-Karnataka, Bangalore and for filing report <sup>and</sup> for appointing Standing Counsel for this case. List it on 11/12/2017.

  
Member (T)

  
Member (J)